3221 Written Answers

Gokhale Centenary

*314. Dr. L. M. Singhvi: Will the Minister of Education be pleased to state:

(a) whether any, and if so, what special measures are in the consideration or contemplation of the Government of India•for commemorating the late Shri Gokhale during the Gokhale Centenary year;

(b) whether Government have set apart any funds for the purpose; and

(c) whether Government propose to establish a Centre or an Academy for advanced constitutional and parliamentary studies and to associate the same with the name of the late Shri Gokhale?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) to (c). No, Sir.

But a Committee organised by voluntary private effort, has been set up. Known as the Gokhale Centenary Committee under the Chairmanship of Dr. Zakir Husain, Vice President of India.

' ন দি

*315. श्रीनवल प्रभक्तरः श्रीयशपाल सिंहः श्रीबाग्ड्रीः डा०राम मने,हरलोहियाः

क्या गृह्-कार्य मंती 23 सितम्बर, 1964 के तारांकिन प्रण्न संख्या 353 के उत्तर के सम्बन्ध में यह बन्धने की क्रुपा करेंगे कि :

(क) क्या सरकार सरकारी क्षेत्र के उपक्रमों में विभिन्न प्रवन्धकार्थ पदों पर नियुक्तिः करने के लिये एक अधिक पूल बनाने के वारे में इत बोच किसी निष्कर्ष पर पहंची है; योर

(ख) यदि हां, तो उसकी मुख्य बातेँ क्या हैं ! गुह-कार्य मंत्रालय में उन- 1ंगे (श्री विद्यादरण शुक्ल) : (क्) प्रौर (ख). केन्द्रीय प्राधिक पूल के निर्माण के बारे में विभिन्न पहलुकों पर प्रभी तक विचार किया जा रहा है ।

Financial Powers of Lt. Governor of Delhi

*316. Shri Bagri: Shri Yashpal Singh: Shri Ram Sewak Yadav:

Will the Minister of Home Affairsbe pleased to state:

(a) wheher the Lt. Governor of Delhi has sought some more powers. from the Central Government in financial matters; and

(b) if so, the broad outlines thereof and the reaction of Government thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla); (a) and (b). No specific proposals for delegation of additional financial powers have been received from the Lt. Governor of Delhi. However, he has made a passing reference to some difficulties that are being experienced in implementing development Schemes because of the need to refer various matters to the Ministries for sanction. A clarification is being obtained from him regarding the specific additional powers he would like to have in the impleand other mentation of schemes matters.

Fertilizer Plant and Refinery in each State

*317. Shri P. C. Borooah: Shri Bhagwat Jha Azad: Shri S. C. Samanta: Shri Subodh Hansda: Shri M. L. Dwivedi: Shri H. C. Linga Reddy: Shrimati Savitri Nigam:

Will the Minister of **Petroleum and** Chemicals be pleased to state:

(a) whether there is a scheme toset up a fertilizer plant and a refi-" nery in each State;